

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHER ZONE, CHENNAI**

O.A. No. 35 of 2025

Between

1. E. Ashok Raj Kumar, M/37 years,
S/o. EaswaraGowder,
Door No. 5/ 92, Thekkampatti Post, Seeliyur (Via),
MettupalayamTaluk,
Coimbatore District – 641113. ...Applicant

And

1. The Ministry of Environment, Forest and Climate Change,
Government of India, Rep. by its Secretary (EF&CC),
Indira Paryavaran Bhavan, Jorbagh Road,
New Delhi – 110003,
and 8 others. ...Respondents

ADDITIONAL INDEX TO THE TYPEDSET OF PAPERS NO.2

S. No.	Date	Description of Documents	Anne xure	Page No.
1	23.10.2025	Copy of RTI Application made by the Applicant to the TNAU along with postal receipt and acknowledgement card.	A-36	1
2	03.11.2025	Copy of Representation made by the Applicant to the Respondents No. 3, 5 & 6 along with postal receipt.	A-37	4
3	03.11.2025	Copy of Representation made by the Applicant to the Joint Director of Agriculture, Coimbatore along with postal receipt.	A-38	8
4	03.11.2025	Copy of Representation made by the Applicant to the Deputy Director of Horticulture along with postal receipt.	A-39	12
5	November, 2025	Copy of Acknowledgement Card and online postal tracking sheet.	A-40	16

6	13.11.2025	Copy of Letter sent by the Joint Director of Agriculture to the Deputy Director of Horticulture along with translated copy.	A-41	21
7	20.11.2025	Copy of reply made by the TNAU to the RTI application made by the applicant.	A-42	23
8		Copy of Photographs	A-43	24

It is certified that the above documents are true copies of the originals.

Dated at Chennai on this the 7th day of January, 2026

A. Dhmani
Counsel for Applicant

A-36

①

23.10.2025,
Coimbatore.

From:

E. Ashok Raj Kumar,
S/o. Easwara Gowder,
Door No. 5/ 92, Thekkampatti Post,
Seeliyur (Via),
Mettupalayam Taluk,
Coimbatore District – 641 113.

To:

The Public Information Officer under the RTI Act, 2006,
Tamil Nadu Agricultural University,
Directorate of Research, TNAU, Coimbatore
(Crop Production Technologies, Extension Related Activities etc.),
Lawley Road,
Coimbatore – 641003.

Sub: RTI Application under the RTI Act, 2006 – Reg.

I state that I am residing at the above said address. I request your good office to kindly furnish the necessary information to the following queries as follows:

1) Furnish the information in respect of authorization/ concurrence to sign Memorandum of Understanding with the Company namely ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), having its Manufacturing Unit at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District – 641 113 and to participate in the day to day affairs of the company.

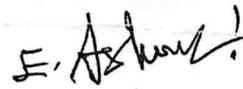
2

-2-

I state that I request your good office to kindly furnish the relevant proceedings, order and any other documents in respect of the above queries and I undertake to pay the necessary charges with regard to the same.

Thanking You,

Yours Faithfully,



(E. Ashok Raj Kumar)

आर.पी. 54
R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति / ACKNOWLEDGEMENT

3

अनावश्यक को काट दिया जाए
Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ
Received Registered Letter/Parcel

क्रमांक / No.	तारीख/Dated	का/of
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*बीमे का मूल्य रुपयों में
*Insured for Rupees The public information offices
 पाने वाले
Under the RTI ACT - 2001
 Addressed to Tamilnadu Agricultural University
Directorate of Research, TNAU
 को/On Coimbatore - 641113

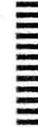
वितरण डाकघर की तारीख-मोहर
Date Stamp of office of delivery

हस्ताक्षर और नाम
Signature and Name

[Handwritten Signature]
05/10/25

ON POSTAL SERVICE

भारतीय डाक



Sender's address

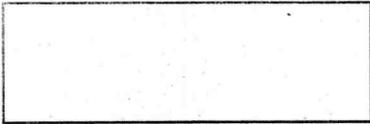
E. Ashok Rajkumar

5/92 Thekkampatty (PO)

Seelipuzh (Vijay Coimbatore)

PIN 641113

Please do not write or print below this line



Name - Stamp of Office of Posting

Space for Bar Code Printing

PSD, MADURAI/JP/7/RP-3/2023-24/4000 Pkts/Kwality Printer, Nashik-422007

भारतीय डाक



Karamadai 30 641104
 REGISTERED ET6816213661E, INR 151-1800
 24/10/2025 10:00:01, Counter No. 2,
 To: THE PUBLIC INFORMATION OFFICER
 TN AGRICULTURAL UNI, COIMBATOR, 641003
 From: E ASHOK RAJKUMAR
 5/92 THEKKAMPATY, COIMBATO, 641113
 Base Amt: 62.00, CGST: 6.00, SGST: 6.00
 To: THE PUBLIC INFORMATION OFFICER
 P.Mode: Cash
 POD: Yes-Chg: 10, www.indiapost.gov.in

A-37

④

03.11.2025,
Coimbatore - 641 113.

From:

E. Ashok Raj Kumar,
S/o. Easwara Gowder,
Door No. 5/ 92, Thekkampatti Post, Seeliyur (Via),
Mettupalayam Taluk,
Coimbatore District - 641113.

To:

1. The Tamil Nadu Pollution Control Board,
Rep. by its Chairman,
76, Mount Salai, Guindy,
Chennai - 600 032.
2. The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Coimbatore North, DEE Office,
No. 5, Ramasamy Nagar, Near Fire Service Station,
Kavundampalayam,
Coimbatore - 641030.
3. The Joint Chief Environmental Engineer,
Tamil Nadu Pollution Control Board,
JCEE Monitoring Office,
No. 216, Thadagam Road,
Opp to GCT College,
Coimbatore - 641 013.

Respected Sir/Madam,

Sub: Requesting to inspect the my agricultural land in Survey Nos. 407/2A1, 407/2A2, Thekkampatti (PO), Thekkampatti Village, Mettupalayam Taluk, Coimbatore - 641 113 and assess & determine the air pollution caused by the ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District - 641 113 and thereby furnish a detailed report - Reg.

1. I submit that I am engaged in agricultural occupation in the total extent of land is 3.90 Acres in Survey Nos. 407/2A1, 407/2A2, Thekkampatti (PO), Thekkampatti Village, Mettupalayam Taluk,

Coimbatore – 641 113 which is situated near to the ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District – 641 113 and I am depending on agriculture for my survival. I submit that I am farming banana tree and coconut trees in my land.

2. I submit that owing to the water, air and land pollution caused by the above ITC Limited (PSPD) Unit, the yielding capacity of my land/crops has been diminished/reduced, which in turn caused heavy loss to me. Moreover, the growing capacity, ripening tendency, taste and quality of my Banana and Coconut trees has been highly affected due to the pollution caused by the ITC PSPB Unit. Furthermore, the size of the Banana fruit and Coconut has been shrunken due to the pollution caused by the above ITC PSPB Unit. Hence the traders are not coming forward to purchase my Banana fruit and Coconuts, since it is affected and damaged due to the pollution caused by the above ITC PSPB Unit and the market price of my Banana fruits and Coconuts has been highly diminished. Because of the same, it has now become throw away price without any value the polluted yields are reduced in size and shrunken from its natural growth leading to cut down the plants standing for compensation purpose. Hence, I have filed an Original Application in O.A. No. 35 of 2025 before the Hon'ble National Green Tribunal, Southern Zone, Chennai, claiming environmental compensation and the same is pending disposal for adjudication.

3. I submit that during the night time, coal which was used in the boiler installed in the premises of the above ITC PSPB Unit and the boiler ash and ash dust has been deliberately released in the air by above ITC PSPB Unit and it was spreading all over the area and the ash dust are deposited in the banana leaves in the nearby banana farms and getting settled on it. Despite the instructions and directions issued by the Tamil Nadu Pollution Control Board (TNPCB), the ITC PSPB Unit have not followed the instructions given by the TNPCB and continuing to pollute the environment.

6

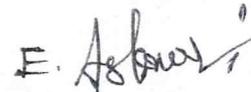
-3-

4. I submit that even now, the ITC PSPB Unit is discharging the untreated trade effluents into the nearby agricultural lands in our area and its residue are deposited in the agricultural lands. Due to the same, the agricultural lands are highly affected and the yielding capacity of my lands is drastically diminished, hence it has caused severe mental agony and financial loss to me.

Therefore, I request your good self to inspect the my agricultural land in Survey Nos. 407/2A1, 407/2A2, Thekkampatti (PO), Thekkampatti Village, Mettupalayam Taluk, Coimbatore - 641 113 and assess & determine the air pollution caused by the ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District - 641 113 and thereby furnish a detailed report and do the needful at the earliest.

Thanking You,

Yours Faithfully,



(E. ASHOK RAJ KUMAR)

7

Mettupalayam HO 641301
ET522067572IN, IVR No: 180026668
03/11/2025 09:57:20, Counter No. 1,
To: THE CHAIRMAN
TN POLLUTION CONTROL, CHENNAI, 600032
From: E ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: THE CHAIRMAN
P.Mode: Cash
POD:Yes-Chg: 10, www.indiapost.gov.in



Mettupalayam HO 641301
ET522067586IN, IVR No: 180026668
03/11/2025 09:58:03, Counter No. 1,
To: THE JOINT CHIEF ENVIRONMENT ENGINEER
TN POLLUTION CONTROL, COIMBATOR, 641013
From: E ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: THE JOINT CHIEF ENVIRONMENT ENGINEER
P.Mode: Cash
POD:Yes-Chg: 10, www.indiapost.gov.in



Mettupalayam HO 641301
ET522067555IN, IVR No: 180026668
03/11/2025 09:56:14, Counter No. 1,
To: THE DIST ENVIRONMENT ENGINEER
TN POLLUTION CONTROL, COIMBATOR, 641030
From: E ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: THE DIST ENVIRONMENT ENGINEER
P.Mode: Cash
POD:Yes-Chg: 10, www.indiapost.gov.in



A-38

(8)

03.11.2025,
Coimbatore - 641 113.

From:

E. Ashok Raj Kumar,
S/o. Easwara Gowder,
Door No. 5/ 92, Thekkampatti Post, Seeliyur (Via),
Mettupalayam Taluk,
Coimbatore District - 641113.

To:

Joint Director of Agriculture,
Tamil Nadu Agricultural University Campus,
P N Pudur,
Coimbatore - 641 003.

Respected Sir/Madam,

Sub: Requesting to inspect the my agricultural land in Survey Nos. 407/2A1, 407/2A2, Thekkampatti (PO), Thekkampatti Village, Mettupalayam Taluk, Coimbatore - 641 113 and assess the loss and damages caused to the coconut trees and banana trees on account of the environmental pollution caused by the ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District - 641 113 and determine its yielding capacity and thereby furnish a detailed report - Reg.

1. I submit that I am engaged in agricultural occupation in the total extent of land is 3.90 Acres in Survey Nos. 407/2A1, 407/2A2, Thekkampatti (PO), Thekkampatti Village, Mettupalayam Taluk, Coimbatore - 641 113 which is situated near to the ITC Limited, Paper Boards & Specialty papers Division Unit, (PSPD), at Vivekanandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District - 641 113 and I am depending on agriculture for my survival. I submit that I am farming banana tree and coconut trees in my land.

2. I submit that owing to the water, air and land pollution caused by the above ITC Limited (PSPD) Unit, the yielding capacity of my land/crops has been diminished/reduced, which in turn caused heavy loss to me.

Moreover, the growing capacity, ripening tendency, taste and quality of my Banana and Coconut trees has been highly affected due to the pollution caused by the ITC PSPB Unit. Furthermore, the size of the Banana fruit and Coconut has been shrunken due to the pollution caused by the above ITC PSPB Unit. Hence the traders are not coming forward to purchase my Banana fruit and Coconuts, since it is affected and damaged due to the pollution caused by the above ITC PSPB Unit and the market price of my Banana fruits and Coconuts has been highly diminished. Because of the same, it has now become throw away price without any value the polluted yields are reduced in size and shranked from its natural growth leading to cut down the plants standing for compensation purpose. Hence, I have filed an Original Application in O.A. No. 35 of 2025 before the Hon'ble National Green Tribunal, Southern Zone, Chennai, claiming environmental compensation and the same is pending disposal for adjudication.

3. I submit that during the night time, coal which was used in the boiler installed in the premises of the above ITC PSPB Unit and the boiler ash and ash dust has been deliberately released in the air by above ITC PSPB Unit and it was spreading all over the area and the ash dust are deposited in the banana leaves in the nearby banana farms and getting settled on it. Despite the instructions and directions issued by the Tamil Nadu Pollution Control Board (TNPCB), the ITC PSPB Unit have not followed the instructions given by the TNPCB and continuing to pollute the environment.

4. I submit that even now, the ITC PSPB Unit is discharging the untreated trade effluents into the nearby agricultural lands in our area and its residue are deposited in the agricultural lands. Due to the same, the agricultural lands are highly affected and the yielding capacity of my lands is drastically diminished, hence it has caused severe mental agony and financial loss to me.

10

-3-

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Thanking You,

Yours Faithfully,



(E. ASHOK RAJ KUMAR)

भारतीय डाक
Mettupalayam HO 641301
ET522067541IN, IVR No: 18002
03/11/2025 09:55:37, Counter No. 1, India Post
To: JOINT DIRECTOR OF AGRICULTURE
TNAU CAMPUS, COIMBATOR, 641003
From: E ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: JOINT DIRECTOR OF AGRICULTURE
P.Mode: Cash
FOD: Yes-Chg: 10, www.indiapost.gov.in

भारतीय डाक
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03/11/2025 09:55:37, Counter No. 1, India Post
To: JOINT DIRECTOR OF AGRICULTURE
TNAU CAMPUS, COIMBATOR, 641003
From: E ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: JOINT DIRECTOR OF AGRICULTURE
P.Mode: Cash
FOD: Yes-Chg: 10, www.indiapost.gov.in

03.11.2025,
Coimbatore - 641 113.

From:

E. Ashok Raj Kumar,
S/o. Easwara Gowder,
Door No. 5/ 92, Thekkampatti Post, Seeliyur (Via),
Mettupalayam Taluk,
Coimbatore District - 641113.

To:

Deputy Director of Horticulture,
1422, Thadagam Road,
GCT post,
Coimbatore - 641 013.

Respected Sir/Madam,

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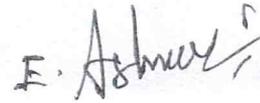
4. I submit that even now, the ITC PSPB Unit is discharging the untreated trade effluents into the nearby agricultural lands in our area and its residue are deposited in the agricultural lands. Due to the same, the agricultural lands are highly affected and the yielding capacity of my lands is drastically diminished, hence it has caused severe mental agony and financial loss to me.

-3-

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Thanking You,

Yours Faithfully,



(E. ASHOK RAJ KUMAR)

भारतीय डाक



Mettupalayam HO 641301
ET522067569IN, IVR No1: 18002666000
03/11/2025 09:56:55, Counter No. 1,
To: THE DY DIRECTOR OF HORTICULTURE
GCT POST, COIMBATOR, 641013
From: B ASHOK RAJ KUMAR
SEELIYUR, COIMBATO, 641113
Base Amt: 57.00
To: THE DY DIRECTOR OF HORTICULTURE
P.Mode: Cash
POD:Yes-Chg: 10, www.indiapost.gov.in

आर०पी०-54
R.P.-54

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ
Received Registered Letter/Parcel

क्रमांक/No. तारीख/Dated का/of

* बीमे का मूल्य रुपयों में To: THE Deputy Director of

* Insured for Rupees Horticulture
पाने वाले 1422, Thadagam Road

Addressed to G.C.T. Post
Coimbatore - 641013

को/On 10/11/25

वितरण डाकघर की तारीख-मोहर
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name

* अनावश्यक को काट दिया जाए
* Strike out if not relevant

आर०पी०-54
R.P.-54

भारतीय डाक विभाग

DEPARTMENT OF POSTS, INDIA

प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ
Received Registered Letter/Parcel

क्रमांक/No. तारीख/Dated का/of

* बीमे का मूल्य रुपयों में To:

* Insured for Rupees The Chairman
पाने वाले Tamilnadu Pollution Control Board

Addressed to 76, Mount Salai
Chennai - 600032

को/On 04 NOV 2025

वितरण डाकघर की तारीख-मोहर
Date Stamp of office of delivery

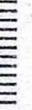
हस्ताक्षर और नाम/Signature and Name

* अनावश्यक को काट दिया जाए
* Strike out if not relevant

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75
Azadi Ka
Amrit Mahotsav

ON POSTAL SERVICE



Sender's address

E. Ashokraj Kumar
S/O T. Eswara Gowder
5/92, Thekkampatti (PO)
Seeliyur (via) Coimbatore
Mettupalayam (TK)

PIN

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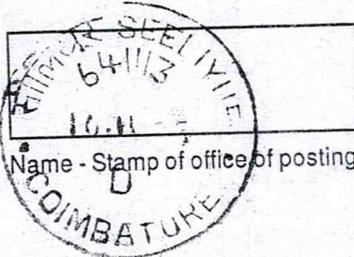
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GMGIPN-210/PSD/MADURAI/2021 - 23,24,400 Cards

641113
~~641113~~

75
Azadi Ka
Amrit Mahotsav

ON POSTAL SERVICE



Sender's address

E. Ashokraj Kumar
S/O T. Eswara Gowder
5/92, Thekkampatti (PO)
Seeliyur (via)
Mettupalayam, Coimbatore (TK)

PIN

6	4	1	1	1	3
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Space for Bar Code Printing

Please do not write or print below this line

GMGIPN-210/PSD/MADURAI/2021 - 23,24,400 Cards

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R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति/ACKNOWLEDGEMENT



* अनावश्यक को काट दिया जाए
* Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ
Received Registered Letter/Parcel _____

क्रमांक/No.	तारीख/Dated	को/of
-------------	-------------	-------

* बीमे का मूल्य रुपयों में TO: Joint Director of Agriculture,
 * Insured for Rupees Tamilnadu, Agricultural University
 पाने वाले P. N. Pudur CAMPUS,
 Addressed to Coimbatore - 641003

को/On 07/11/25
 हस्ताक्षर और नाम/Signature and Name

वितरण डाकघर की तारीख-मोहर
Date Stamp of office of delivery

हस्ताक्षर और नाम/Signature and Name

आर०पी०-54
R.P.-54

भारतीय डाक विभाग
DEPARTMENT OF POSTS, INDIA
प्राप्ति स्वीकृति/ACKNOWLEDGEMENT

* अनावश्यक को काट दिया जाए
* Strike out if not relevant

रजिस्ट्री-पत्र/पार्सल प्राप्त हुआ
Received Registered Letter/Parcel _____

क्रमांक/No.	तारीख/Dated	को/of
-------------	-------------	-------

* बीमे का मूल्य रुपयों में To: The Joint Chief Environmental Engineer
 * Insured for Rupees Tamilnadu Pollution Control Board
 पाने वाले JCEE Monitoring Office
 Addressed to No. 216, Thadagam Road
opp to, GEC College

को/On Coimbatore - 641013

वितरण डाकघर की तारीख-मोहर
Date Stamp of office of delivery

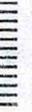
हस्ताक्षर और नाम/Signature and Name

Coimbatore
08-11-25

19



ON POSTAL SERVICE



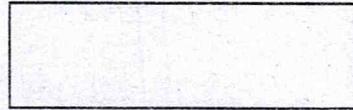
Sender's address

E. Ashok Rajkumar

S/o T. Eswara Gowder
5/92, Thekkampatti (PO)

Seeliyur (via)
Mettupalayam (T.K) Coimbatore

PIN 641113



Name - Stamp of office of posting



Space for Bar Code Printing

Please do not write or print below this line

GMGIPN-210/PSD/MADURAI/2021 - 23,24,400 Cards



ON POSTAL SERVICE



Sender's address

E. Ashok Rajkumar

S/o T. Eswara Gowder
5/92, Thekkampatti (PO)

Seeliyur (via)
Mettupalayam (T.K) Coimbatore

PIN 641113



Name - Stamp of office of posting

Space for Bar Code Printing

Please do not write or print below this line

GMGIPN-210/PSD/MADURAI/2021 - 23,24,400 Cards

20



Department of Posts
Government of India
Ministry of Communications

Generated through Indiapost website on: 8/1/2026, 7:33:50 pm

Consignment/MO Tracking Report

Consignment/MO Number: **ET522067555IN**

Article Number: ET522067555IN	Article Type: SP_INLAND_DOC	Tariff: ₹ 67.4
Booked At: Mettupalayam HO	Booked On: 03/11/2025, 09:58:13	Destination: Kavundampalayam Colony SO
Origin Pincode: 641301	Delivered On: 04/11/2025, 18:17:21	Destination Pincode: 641030

Event	Date	Time	Office
Item Booked	03/11/2025	09:58:13	Mettupalayam HO
Item Bagged	03/11/2025	18:16:12	Mettupalayam HO
Item Dispatched	03/11/2025	18:17:26	Mettupalayam HO
Item Received	03/11/2025	21:37:32	Coimbatore NSH
Item Bagged	04/11/2025	01:09:46	Coimbatore NSH
Item Dispatched	04/11/2025	03:43:23	Coimbatore NSH
Item Received	04/11/2025	10:05:07	Kavundampalayam Colony SO
Item Invoiced	04/11/2025	11:01:27	Kavundampalayam Colony SO
Item Delivered	04/11/2025	18:17:21	Kavundampalayam Colony SO

வேளாண்மைத்துறை

அனுப்புனர்:

திருமதி.மீ.தமிழ்செல்வி, எம்.எஸ்ஸி(விவ.),
வேளாண்மை இணை இயக்குநர்,
கோவை 13.

பெறுநர்:

தோட்டக்கலை துணை இயக்குநர்,
கோவை -13

கடித எண்: இ4/237/2025, நாள்: 13.11.2025

அய்யா,

பொருள் வேளாண்மை - திரு. E. அசோக்ராஜ்குமார், மனு மேல்
நடவடிக்கைக்காக அனுப்புதல் - தொடர்பாக.

பார்வை திரு. E. அசோக்ராஜ்குமார், மேட்டுப்பாளையம் விண்ணப்ப
நாள்: 07.11.2025

பார்வையில் குறிப்பிட்டுள்ள மனு தங்கள் துறையினை சார்ந்தது என்பதால் மனு அசலாக இத்துடன் இணைத்து அனுப்பப்படுகிறது. மனுவின் மீது எடுக்கப்பட்ட நடவடிக்கை விவரத்தினை இவ்வலுவலகத்திற்கு தெரிவிக்குமாறு கேட்டுக் கொள்ளப்படுகிறது.

(ஓம்)-மீ.தமிழ்செல்வி,
வேளாண்மை இணை இயக்குநர்,
கோவை.

இணைப்பு: பார்வையில் காணும் மனு (அசல்)

நகல்: திரு. E. அசோக்ராஜ்குமார், த/பெ.எஸ்வர கவுடர்,
5/92, தேக்கப்பட்டி அஞ்சல்,
மேட்டுப்பாளையம் வட்டம்,
கோவை - 641 113

//உத்தரவுப்படி//

Seems
18/11/25

கண்காணிப்பாளர்.

18/11/25

TRANSLATION COPY

AGRICULTURE DEPARTMENT

From:

Mrs. M.Tamil Selvi, M.Sc (Agri).,
Joint Director of Agriculture,
Kovai – 13.

To:

Deputy Director of Horticulture,
Kovai – 13.

Letter No. E4/ 237/ 2025, Dated: 13.11.2025

Sir,

Sub: Agriculture – Mr.E.Ashok RajKumar, Forwarded to take action
on Petition – Reg.

Ref: Mr. E.Ashok RajKumar, Mettupalayam Petition
dated: 07.11.2025

As the above referred petition belongs to your department, the original petition has been forwarded along with it. Further requested to send intimation to this office with regard to the details of action taken on the petition.

(Om)/. M.Tamil Selvi,
Joint Director of Agriculture,
Kovai.

Enclosure: Above Petition in reference (Original)

To: Mr. E.Ashok RajKumar, S/o. Eswara Gouder,
5/92, Thekkampatty Post,
Mettupalayam,
Kovai – 641 113.

//By Order//

-/Sd/-
18/11/25
Superintendent

A-42

23

/SPEED POST/**TAMILNADU AGRICULTURAL UNIVERSITY**

From
Dr.N. Sriram , Ph.D.,
 Special Officer (V&DP) &
 Public Information Officer (Unit-1),
 TNAU, Coimbatore -3.

To
 Th. E. Ashok Raj Kumar,
 S/o. Easwara Gowder,
 Door No. 5/92, Thekkampatti (Post),
 Seeliyur (Via),
 Mettupalyam (Taluk),
 Coimbatore District – 641 113.

No.TNAU/RTI Unit-I/263/ Th. E. Ashok Raj Kumar/Thekkampatti/Reply/2025 dt.20.11.2025

Sir,

Sub : RTI Petition RTI petition of Th. E. Ashok Raj Kumar, S/o. Easwara Gowder, Door No. 5/92, Thekkampatti (Post), Seeliyur (Via), Mettupalyam (Taluk), Coimbatore District - Suitable information - sending – regarding.

Ref : RTI petition of Th. E. Ashok Raj Kumar, S/o. Easwara Gowder, Door No. 5/92, Thekkampatti (Post), Seeliyur (Via), Mettupalyam (Taluk), Coimbatore District dated. 23.10.2025, received at this office on 25.10.2025.

-*-

The information received from the concerned department for your petition under Right to Information Act 2005 as per the reference cited is given below:

Sl. No.	Quarry	Information
1.	Furnish the information in respect of authorization/concurrence to sign Memorandum of Understanding with the Company namely ITC Limited, Paper Boards & Specially Paper Division Unit (PSPD, having its Manufacturing unit at Vivekandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District and to participate in the day to day affairs of the company.	There is no Memorandum of Undertaking between Tamil Nadu Agricultural University and ITC Limited, Paper Boards & Specially Paper Division, (PSPD), Manufacturing Unit at Vivekandapuram Post, Thekkampatti Village, Mettupalayam Taluk, Coimbatore District -641 113 with respect to day to day affairs.

(Signature)
 Public Information Officer
 (Unit -I)

(Signature)
 21/11/2025

A-43

24



GPS Map
Camera Lite

6VRP+5JF KUMAARAR FARMS, Bujanganur Road, Thekkampatti,
Tamil Nadu 641113, India 

Latitude
11.2409674°

Longitude
76.8892105°

Local 11:35:46 AM
GMT 06:05:46 AM

Altitude 338 meters
Friday, 26.12.2025



GPS Map
Camera Lite

6VWJ+23, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude
11.247085°

Longitude
76.88085333333333°

Local 11:36:02 AM
GMT 06:06:02 AM

Altitude 338 meters
Friday, 26.12.2025



GPS Map
Camera Lite

6VWJ+23, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude
11.247106666666665°

Longitude
76.880865°

Local 11:35:51 AM
GMT 06:05:51 AM

Altitude 338 meters
Friday, 26.12.2025



GPS Map
Camera Lite

6VXH+MV5 Samundeeswari garden, Tamil Nadu 641113, India 

Latitude
11.247183333333332°

Longitude
76.88095333333334°

Local 11:35:37 AM
GMT 06:05:37 AM

Altitude 338 meters
Friday, 26.12.2025



 **GPS Map**
Camera Lite

ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude

11.250158333333331°

Longitude

76.87417833333333°

Local 02:01:46 PM

GMT 08:31:46 AM

Altitude 343 meters

Saturday, 27.12.2025



GPS Map
Camera Lite

ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude

11.250160000000001°

Longitude

76.87418166666666°

Local 02:01:49 PM

GMT 08:31:49 AM

Altitude 343 meters

Saturday, 27.12.2025



 **GPS Map**
Camera Lite

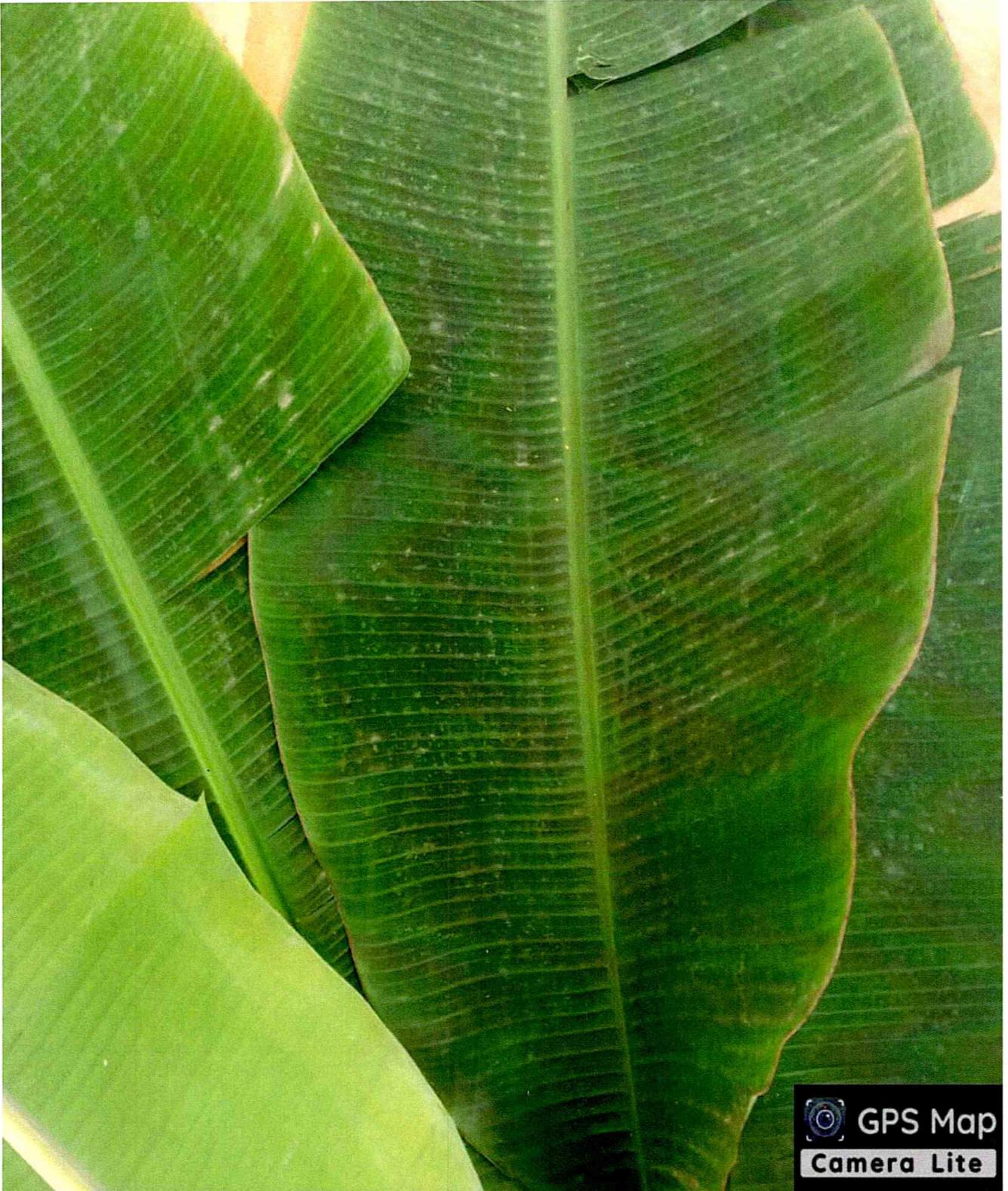
ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude
11.250081666666665°

Longitude
76.87418°

Local 02:01:40 PM
GMT 08:31:40 AM

Altitude 338 meters
Saturday, 27.12.2025



 **GPS Map**
Camera Lite

ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

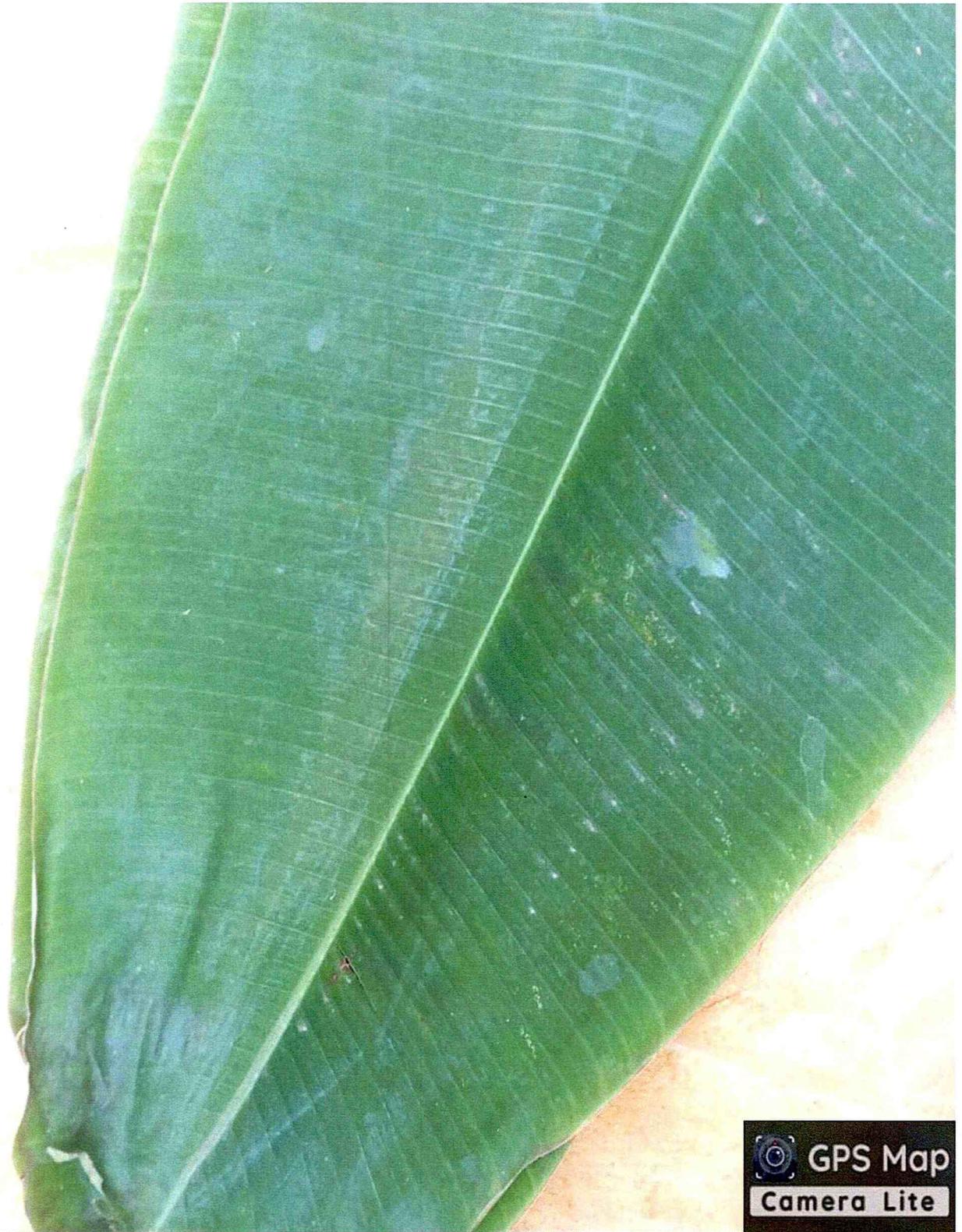
Latitude
11.250161666666667°

Longitude
76.87418°

Local 01:55:51 PM
GMT 08:25:51 AM

Altitude 343 meters
Sunday, 04.01.2026

32



 **GPS Map**
Camera Lite

ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude

11.250161666666667°

Longitude

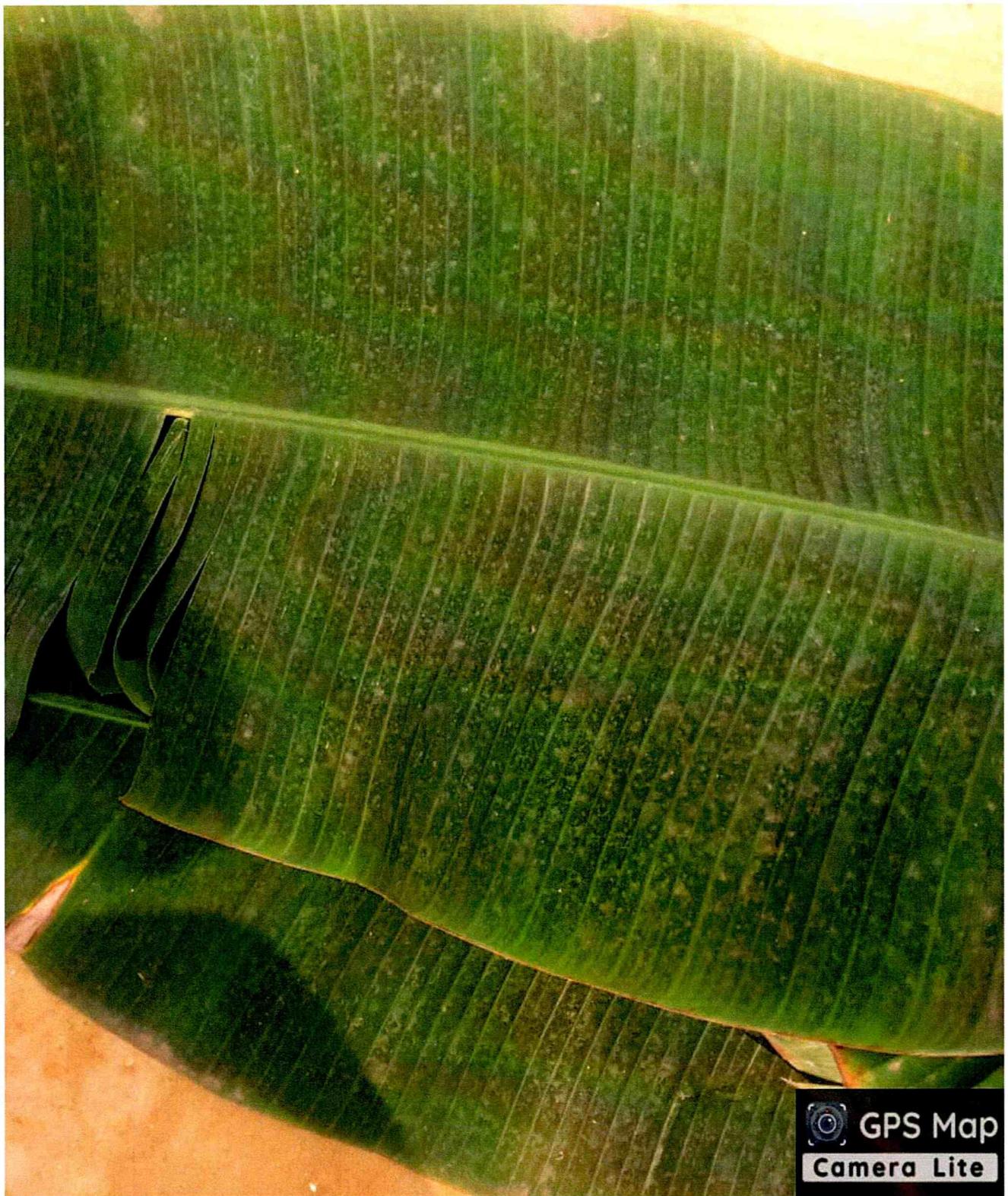
76.87418°

Local 01:56:08 PM

GMT 08:26:08 AM

Altitude 343 meters

Sunday, 04.01.2026



 **GPS Map**
Camera Lite

ITC Road, Kendaiyur R.F., Tamil Nadu 641113, India 

Latitude

11.250161666666667°

Longitude

76.87418°

Local 01:55:44 PM

GMT 08:25:44 AM

Altitude 343 meters

Sunday, 04.01.2026

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL, SOUTHER ZONE,
CHENNAI**

O.A. No. 35 of 2025

**ADDITIONAL INDEX TO THE
TYPEDSET OF PAPERS NO. 2**

**Mr. A.DEIVASIGAMANI
(E. No. 2996/ 2014)
Counsel for Petitioner
Ph: 95660 65601**



Deiva Sigamani <legalsigamani@gmail.com>

Serving of Additional Typedset No. 2 in O.A. No. 35 of 2025 pending disposal on the file of the Hon'ble NGT (SZ), Chennai - Reg.

1 message

Deiva Sigamani <legalsigamani@gmail.com>

Tue, Jan 20, 2026 at 5:56 PM

To: Rahul M Shankhar <rahulshankhar@gmail.com>, secy-moef@nic.in, ccb.cpcb@nic.in, deecbn@tnpcb.gov.in, jceemcbe@tnpcb.gov.in, collrcbe@nic.in, tnocmms@tnpcb.gov.in

Sir,

I am appearing for the Applicant in the above case and I am serving you the soft copy of the Additional Typedset No. 2 filed by the Applicant n O.A. No. 35 of 2025 pending disposal on the file of the Hon'ble NGT (SZ), Chennai. Kindly acknowledge the receipt of the same.

**Ashok NGT OA No 35 of 2025 Additional Typed Set No 2.pdf**

10517K